

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No.61/560(6)/NCLT/AHM/2017(New)  
C.P. No. 131/560(6)/NCLT/AHM/2016(Old)**

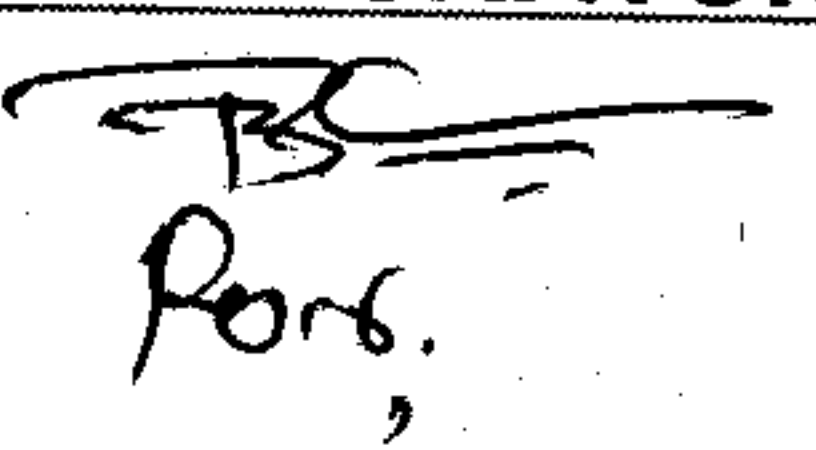
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2017**

Name of the Company: Faisal Abdul Gaffar Kapadia & Ors.  
V/s.  
Registrar of Companies

Section of the Companies Act: Sections 560(6) of the Companies Act, 1956


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SH. NAVIN K PAKHIA	ADV.	<del>RESPONDENT</del> PETITIONER	 PORS. NAVIN KPAHKA
2.				

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Respondent ROC.

Petitioner is directed to issue notice to ROC informing the date of hearing before this Tribunal and serve a copy of this Order and file proof of service.

List the matter on 16.05.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 4th day of May, 2017.